

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT-II)

Item No. 232
(IB)-137(ND)2018
C.A 1608/2019

IN THE MATTER OF:
Power2SME Pvt. Ltd.

... **Applicant/Petitioner**

Vs

Uttam Strips Ltd.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 16.07.2021

CORAM:


SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

ORDER

Renotify this case on 28.07.2021


(T.S. SINGH)
COURT OFFICER